

SHRI RAJAGOPAL NAIDU: Is the Minister aware that the policy laid down by the Government of India is that one-third of their cloth requirement for the year 1950-51 should be met by handloom? If so, what steps have the Government of India taken to implement the same?

SHRI D. P. KARMARKAR: As my friend will have noticed from the statement, our purchases of handloom cloth are of a sizable nature, *i.e.*, they were in 1950-51 1,357,000 yards and in 1951-52 3,525,000 yards.

SHRI RAJAGOPAL NAIDU: Does it come to one-third?

SHRI D. P. KARMARKAR: It is also a fact that our policy is one of encouraging handloom products but it has been found by experience because we sent the samples of cloth required by us to the various Handloom Organizations and the response from them—because as my friend will easily understand that they are small units—was not as encouraging as it might otherwise have been. On our side the willingness is there.

SHRI RAJAGOPAL NAIDU: Did the Government of Madras offer that they would supply one-third requirements of the Government of India?

SHRI D. P. KARMARKAR: I don't think so but I shall enquire.

SHRI GOVINDA REDDY: Why has the purchase of Khadi fallen from 1950 to 1953 considerably?

SHRI D. P. KARMARKAR: The point is we offered samples and it depends on their response. For instance we requested the All India Spinners' Association, forwarding them samples, for liveries of Class IV servants and the reply was not very helpful. They said "unless you fix a definite policy of using Khadi cloth of such and such type, there is no use supplying." Unless we are satisfied that the proper type of Khadi is forthcoming, we cannot make a firm decision. So they cannot respond.

REVENUE RECEIPTS OF D.V.C.

*548. **SHRI GOVINDA REDDY:** Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the revenue receipts of the Damodar Valley Corporation from (i) sale of power; (ii) irrigation; and (iii) miscellaneous sources, up to the end of 1952;

(b) the estimated revenue receipts on the items mentioned above for the year 1953-54; and

(c) the revenue receipts taken into account by the Corporation up to the end of the year 1952?

THE MINISTER FOR PLANNING AND IRRIGATION AND POWER (**SHRI GULZARI LAL NANDA**): (a) (i) Rs. 36,00,309.

(ii) Nil.

(iii) Rs. 10,19,508.

(b) (i) Rs. 61,59,000.

(ii) Rs. 1,66,500.

(iii) Rs. 4,22,000.

(c) the total revenue receipts taken into account is Rs. 46,19,817 of which Rs. 42,61,170 have actually been realised up to end of December, 1952.

SHRI GOVINDA REDDY: Has a Revenue Account been opened for the Corporation?

SHRI GULZARILAL NANDA: No.

SHRI GOVINDA REDDY: What are the items under Miscellaneous for 1953-54?

SHRI GULZARILAL NANDA: They relate to rents and other things.

SHRI GOVINDA REDDY: Have the Corporation been capitalising the revenues received?

SHRI GULZARILAL NANDA: The intention is all such receipts go to reduce the capital account.

SHRI M. VALIULLA: Is it not a fact that the D.V.C. have collected irrigation rates and the farmers have

been asked to pay rent and they have been collected?

SHRI GULZARILAL NANDA: That must be part of the revenue.

SHRI M. VALIULLA: In the answer the hon. Minister said 'No'.

SHRI GULZARILAL NANDA: That would come as irrigation progresses.

SHRI M. VALIULLA: Under (a) (ii), what is the income?

SHRI GULZARILAL NANDA: It is nil.

SHRI M. VALIULLA: Is it not a fact that the amount of irrigation charges is collected under the D.V.C. Project?

SHRI GULZARILAL NANDA: Irrigation is a progressive thing. At that stage it may not have been collected.

SHRI M. VALIULLA: Is it not a fact that the amount collected is not credited to the general funds but is credited to the capital fund of the Corporation?

SHRI GULZARILAL NANDA: It is credited to it.

SHRI M. VALIULLA: It is a fact that there is revenue from irrigation and it is not credited to the general revenues.

SHRI GULZARILAL NANDA: At one stage there was no revenue and later on it must be collected and credited.

SHRI M. VALIULLA: In 1952 there was collection.

(No answer.)

DR. P. C. MITRA: What is the rate per unit of the power?

SHRI GULZARILAL NANDA: For the first quota released it is 5 annas per unit and then it is progressively reduced to; 47 and; 45 annas.

DR. P. C. MITRA: What is the irrigation rate of water per acre?

SHRI GULZARILAL NANDA: I have not got that information.

SHRI V. G. GOPAL: What is the cost of production per Kilowatt at Bhakra?

SHRI GULZARILAL NANDA: That information is not with me.

SHRI S. MAHANTY: Is it a fact that the first instalment of the D.V.C. loan is to be repaid to the International Bank in 1955, and if so, what is the amount and whether Government think that they will be able to repay it?

SHRI GULZARILAL NANDA: That does not at the moment arise from this.

EXPORT OF ONIONS

*549. SHRI GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the total quantity of onions exported during the year 1952;

(b) the quantity of onions exported from Mysore and Madras during the same period; and

(c) whether there was any ban on the export of onions in the year 1952; if so, the reasons therefor?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) 702,091 cwts.

(b) Madras: 237,334 cwts.

Mysore : Nil.

(c) No.

MR. CHAIRMAN: "Why is Mysore 'Nil'?"

SHRI GOVINDA REDDY: I was not particular about Mysore. I wanted to know if there was any ban in 1952 and was it due to the rise in the internal prices or was it due to some other reason?

SHRI D. P. KARMARKAR: I thought during the year 1952 the following